

Item No. 20

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 387/2023

Ravinder Kumar

Applicant

Versus

State of Haryana

Respondent

Date of hearing: 30.05.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**Application is registered based on a complaint received by post/e-mail**

**ORDER**

1. This Original Application has been registered under Section 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') on a letter petition dated 04.04.2023 sent by Ravinder Kumar, r/o Village Bakhtawarpur, District Sonipat, State of Haryana.

2. The complaint is that M/s Yodha Mines and Minerals is engaged in illegal mining in Yamuna river bank at Village Jainpur, District Sonipat by using heavy machinery and transporting illegally mined mineral by trucks and tractors which are also heavily overloaded causing damage to the road and by means of illegal mining, the proponent is causing huge damage to the environment.

3. In our view, the allegations made in the compliant give rise to a substantial question relating to environment due to implementation of Scheduled Enactment under NGT Act, 2010 has arisen. However, before

taking any further action in the matter we find it appropriate to obtain a factual report for the purpose whereof we constitute a Joint Committee comprising State PCB, District Magistrate, Sonipat and Director, Mines and Minerals who shall visit the site, collect relevant information and submit a factual as well as action taken, if any, report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. State PCB shall be the nodal agency for coordination and compliance of this order.

5. List this matter on 03.08.2023.

6. A copy of this order be forwarded to State PCB, District Magistrate, Sonipat and Director, Mines and Minerals by e-mail for compliance.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

May 30, 2023  
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